

Rules for stopping foreigners from operating in Border areas

655. SHRI GOVINDRAO ADIK: Will the Minister of FINANCE be pleased to state:

(a) whether the Home Ministry has asked to make changes in the rules to stop foreigners from operating in sensitive border areas by acquiring stakes in Indian companies; and

(b) if so, what is Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) and (b) The information is being collected and will be laid on the Table of the House.

Tax realization through central taxes

+656. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the target for quantum of tax realization through Central taxes for the current financial year has been fixed;

(b) if so, the details thereof; and

(c) the enhancement in this target as compared to last year 2009-10 and the percentage of such target achieved from April till the end of December?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) and (b) The targets for quantum of tax realization through Central taxes fixed for the current financial year are as under:

(Rs. In crore)		
Sl.No. Nature of Central Taxes:		Target fixed
1.	Direct Taxes	4,30,000
2.	Indirect Taxes	3,34,500

(c) So far as direct taxes are concerned, the target during the current financial year has been enhanced by 11.11% as compared to revised target of Rs. 3,87,008 for the last year 2009-10. In

†Original notice of the question was received in Hindi.

respect of indirect taxes, it has been enhanced by about 37% as against the actual revenue collections during the year 2009-10. The percentage of such target achieved from April till the end of December, 2010 is as under:

Sl. No.	Nature of Central Taxes	% of target achieved
1.	Direct Taxes	69.53%
2.	Indirect Taxes	68.00%

Growth rate of GDP

†657. SHRI RAVI SHANKAR PRASAD:

SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that recently the annual growth rate of Gross Domestic Product for the year 2010-11 of the country has been assessed as 8.6 per cent;

(b) if not, the details thereof;

(c) whether it is also a fact that according to this assessment a growth in per capita income is expected to rise to 6.7 per cent;

(d) if not, the details thereof; and

(e) whether the impact of growth rate on common people against the annual inflation rate of 9 per cent in the country is also being assessed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to (e) As per advance estimates of National Income 2010-11 released on 7th February, 2011, by Central Statistics Office (CSO), the growth rate in Gross Domestic Product (GDP) at factor cost during 2010-11 is estimated at 8.6 per cent at constant (2004-05 prices) and the growth rate in per capita Net National Income for 2010-11 at factor cost is estimated at 6.7 per cent at constant (2004-05 prices). As these growth estimates are at constant (2004-05) prices, the impact of price rise is already factored therein.

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